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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(COMM) 616/2021, I.A. 15806/2021, I.A. 15807/2021, I.A. 15811/2021, I.A. 685/2022, I.A. 1826/2022, I.A. 1827/2022, I.A. 1903/2022, I.A. 1904/2022

WILEY INDIA PRIVATE LTD

..... Plaintiff

Through:

Mr. Darpan Wadhwa, Senior Advocate with Mr. Sahil Kanuga, Mr. Alipak Banerjee, Ms. Shweta Sahu, Ms. Neelakshi Bhadauria, Mr. Amer Vaid and Ms. Aparimita Pratap, Advocates.

versus

VIKAS GUPTA AND ORTHERS

..... Defendant

Through:

Mr Manish Vashisht Senior Advocate with Mr Rikky Gupta Advocate for

Defendants no 1 to 3.

Mr. Rajshekhar Rao, Sr Advocate, with Ms.Arjun Krishnan, Mr.Sumit Srivastava, Advocates for Defendant

Nos. 4-9

ORDER 21.02.2022

[VIA VIDEO CONFERENCING]

- 1. Hon'ble Mr. Justice Sanjeev Narula is not holding Court today.
- 2. Re-notify on 3rd March, 2022.

BY ORDER

(COURT MASTER)

FEBRUARY 21, 2022/Pallavi